

APPELLATE TRIBUNAL FOR ELECTRICITY
MINISTRY OF POWER
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi

Dated : 04.08.2026

NOTICE

Subject: Discontinuation of Submission of Soft Copies through Compact Discs (CDs) and Adoption of Submission through Official E-mail aptel.documents@gov.in

It is hereby notified that, with immediate effect, the practice of submitting soft copies of Appeal/Petition (Paper Book), pleading documents and written submission, etc. through Compact Discs (CDs) is discontinued.

Henceforth, all soft copies shall be forwarded exclusively on APTEL's mail id i.e. aptel.documents@gov.in and proof of submission of documents through e-mail be submitted at the time of filing at APTEL's counter. Documents should be sent in both word and pdf formats, with appropriate file names and subject lines to facilitate efficient processing and record management.

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Registrar

To:

All Ld. Advocates/Parties

Copy to:

- PPS to Hon'ble Officiating Chairperson
- PPP/PS to all Hon'ble Members
- PS to Ld. Registrar
- PS to Deputy Registrar
- Notice Board
- Consultant (IT)